

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.02.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 85/241/HDB/2020
NAME OF THE COMPANY	Agarwal Global Steels Ltd
NAME OF THE PETITIONER(S)	Yogesh Kumar Agarwal & 2 Others
NAME OF THE RESPONDENT(S)	Agarwal Global Steels Ltd & 4 Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature


ORDER

Counsel for Petitioner is appeared through video.

Directed to serve one more notice to the other side.

List the matter on 03.03.2021.


MEMBER (T)


MEMBER(J)

Syamala